

under 'reserved' category' has been under the consideration of Government; and

(b) if so, the main points thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) No, Sir.

(b) Does not arise.

Complaint made to Director General, ILO by Indian Trade Unions

1697, SHRI K. RAMAMURTHY: Will the Minister of LABOUR be pleased to state:

(a) the reasons for the delay in our ratifying two basic ILO conventions regarding freedom of Association and the right to organize and collective bargaining; and

(b) whether the Freedom of Association Committee of the ILO has been asked by the Director General of ILO to go into the complaints of Indian Trade Unions about the alleged arrest of 50 000 trade union workers during the recent industrial strike?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARAMVIR): (a) The basic principles incorporated in Convention No. 87 concerning Freedom of Association and Protection of the Right to Organise, 1948 and Convention No. 98 concerning the Right to Organise and Collective Bargaining, 1949 are being complied with in substance. However, it has not been possible for India to ratify these Conventions because of certain administrative and technical difficulties.

(b) Yes, Sir.

केन्द्रीय मन्त्रिवालय राजभाषा सेवा संवर्ग बनाया जाना

1698. श्री रामेन्द्र प्रसाद शर्मा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय मन्त्रिवालय राजभाषा सेवा संवर्ग का गठन कर दिया गया है;

(ख) हिन्दी अनुवादकों की अन्तर्विभागीय वरिष्ठता कब तक निर्धारित कर दी जाएगी; और

(ग) महानिदेशक, डाक-तार कार्यालय के कितने अनुवादकों को इस संवर्ग में शामिल किया जायेगा ।

गृह मन्त्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर) : (क) और (ख). वरिष्ठ/कनिष्ठ हिन्दी अनुवादक के पदों, जो केन्द्रीय सचिवालय राज भाषा सेवा के समूह "ग" में शामिल किए जा रहे हैं, के लिए नियम भारत के राजपत्र में 19-9-81 को अधिसूचित कर दिए गए हैं । इन नियमों में किए गए प्रावधान के अनुसार सेवा के प्रारंभिक गठन और सेवा के सदस्यों की आपस में वरीयता निश्चित करने की कार्रवाई तत्परता से की जा रही है ।

सेवा के समूह "क" और समूह "ख" के पदों के लिए नियमों का संघ लोक सेवा आयोग के परामर्श से अंतिम रूप दिया जा रहा है ।

(ग) डाकतार महानिदेशालय में अनु-संधान महायक (हिन्दी) का पद, अनुवादक, श्रेणी-1 के 2 पद और अनुवादक, श्रेणी-2 के 15 पद सेवा में शामिल किए गए हैं ।

Letters written by M.Ps to Ministers

1699. DR. A. U. AZMI: Will the Minister of HOME AFFAIRS be pleased to refer to the replies given to USQs. 8225 and 4507 on 22nd April, 1981 and 16th September 1981 respectively regarding letters written by M.Ps to Ministers and state:

(a) whether instructions exist regarding prompt attention to letters received from M.Ps what are the insinuating reasons that they are not replied to expeditiously not only by the Ministers but by the officials, as well and what tangible steps have been taken/contemplated to ensure judicious implementation of the laid down instructions;